



FORM No. 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

ORDER SHEET

Application No. OA 648 of 2006

Applicant (s) Sri Rabinathanath Barik Respondent (s) Union of India & others.

Advocate for Applicant (s) M/S. C.R. Pattnaik Advocate for Respondent (s) S. Ch. padhi

NOTES OF THE REGISTRY

I.P.O of Rs. 50/- filed.
For favour of
Registration please
as per memo.

13.9.06 S.C.(J)

Applicant may
remove the
defects.
13.09.06

Defect removed.
For Registration.

14.9.06

ORDERS OF THE TRIBUNAL

REGISTER

14.09.06
Dy. Registrar

Order dated: 18.09.2006

Heard Mr. C.R. Pattnaik, Id. Counsel for
the Applicant and Mr. S.K. Ojha, Id. Standing
Counsel for the Respondents.

Since, the Applicant has approached this
Tribunal without exhausting the departmental
remedies, the Original Application is dismissed.

Member (Admn.)